

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2404  
ANSWERED ON:10.03.2000  
EXPORT OF SUGAR TO PAKISTAN  
BHAWANA GAWALI (PATIL);DILIP KUMAR MANSUKHLAL GANDHI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government propose to export surplus sugar to Pakistan;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) No, Sir.

(b) Does not arise.

(c) Government does not undertake export of sugar. Export of sugar can be undertaken by individuals/parties as per their commercial judgement after obtaining Registration-cum-Allocation Certificate (RCAC) from APEDA, within the quantitative ceiling prescribed by the Government. Apart from 30,000 MTs fixed for export against preferential quota to the U.S.A. and E.U., Government have fixed a quantitative ceiling of 25,000 Mts for export of value-added sugar in consumer packs upto 2 kgs. for the licensing year 1999-2000. Anyone can export this value-added sugar to any destination in the world including Pakistan.